

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.3686  
TO BE ANSWERED ON THE 9<sup>TH</sup> AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)**

**FORMATION OF SEPARATE STATE**

**3686. SHRI NANDI YELLAIAH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of agreements signed by the Government at the time of formation of Andhra Pradesh as a separate State;**
- (b) whether the Government has fulfilled all the conditions of the said agreements;**
- (c) if so, the details thereof and if not, the reasons therefor; and**
- (d) the time by which all the agreements are likely to be fulfilled?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (d): No agreement was signed by the Government of India at the time of formation of Andhra Pradesh as a separate State.**

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